

**Government of Jammu and Kashmir
Revenue Department
Civil Secretariat, J&K Jammu/Srinagar.**

{Abadi Survey Form-01}

**Notification
Jammu, the 13th April, 2022**

S.O 175 In exercise of the powers conferred by sub section (1) of section 101 of the Jammu and Kashmir Land Revenue Act, Svt. 1996, the Government hereby declares that the area of rural habitation in the Abadideh villages of respective Tehsils in the Districts of the Union Territory of Jammu and Kashmir, will be subject to the Survey and Record Operations, in accordance with the Jammu and Kashmir Abadideh Survey and Record Operations Regulations, 2022, from the date of publication of this notification in the official Gazette.

By Order of the Government of Jammu and Kashmir

Sd/-

(Vijay Kumar Bidhuri) IAS

Commissioner / Secretary to the Government

Dated: 04 -2022

NO: Rev/Genl/287/2021(104326)

Copy to the:-

1. Ld. Advocate General, J&K High Court, Jammu.
2. All Financial Commissioners.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Resident Commissioner, 5 Prithvi Raj Road, New Delhi.
6. Principal Secretary to the Hon'ble Lieutenant Governor.
7. All Commissioners/Secretaries to the Government.
8. Chief Electoral Officer, J&K.
9. Joint Secretary (JK) Ministry of Home Affairs ,GOI.
10. Divisional Commissioner Kashmir/Jammu
11. Registrar General, Hon'ble High Court of J&K.
12. Chairman, J&K Special Tribunal.
13. Commissioner, Survey & Land Records, J&K.
14. Secretary to the Government Department of Law Justice and PA.
15. Custodian General, J&K.
16. Inspector General of Registration, J&K.
17. Director Information, J&K.
18. All Heads of the Departments/Managing Directors.
19. Vice Chairman, JDS/SDA/J&KLCMA.
20. Chief Engineer, Project Sampark/BRO.
21. Director, Archives, Archaeology and Museums, J&K.
22. General Manager, Govtt Press, Jammu/Srinagar with the request to publish in the Govt.Gazette.
23. OSD to Hon'ble Advisor(B).
24. Private Secretary to Chief Secretary J&K.
25. Pvt. Secretary to the Commissioner/Secretary to the Government Revenue Deptt.
26. Incharge Website.


(Surjeet Singh) 13/4/2022

Under Secretary to the Government